

herosene oil in that Sub-Division from January, 1968 to December, 1968 ?

THE MINISTER OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (DR. TRIGUNA SEN): (a) Yes, Sir.

(b) The monthly figures of kerosene supply to Khagaria Sub-Division from January, 1968 to December, 1968 are given below :—

(Figures in K.Ls.)		
January,	1968	115
February,	"	106
Murch,	"	225
April,	"	218
May,	"	41
June,	"	140
July,	"	198
August,	"	172
September,	"	197
October,	"	145
November,	"	197
December,	"	162

वेतनक्रमों का पुनरीक्षण

2289. श्री श्रीम प्रकाश त्यागी :

श्री रामस्वरूप विद्यार्थी :

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों में मंत्रालय के पास विभिन्न मंत्रालयों से जिन पदों के वेतनक्रमों के पुनरीक्षण के प्रस्ताव प्राप्त हुए हैं, उनकी संख्या कितनी है ;

(ख) उन पदों के क्या नाम हैं जिनके वेतन-क्रम पुनरीक्षित हो गये हैं ; और

(ग) इस समय मंत्रालय में जिन पदों के वेतनक्रमों के पुनरीक्षण पर विचार हो रहा है, उनकी संख्या कितनी है ?

उपप्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) (क) तथा (ख). 1966-67 तथा 1967-68 के संबंध में मांगी गयी सूचना तत्काल उपलब्ध नहीं है। इसे इकट्ठा करके

यथासम्भव शीघ्र ही सदन की मेज पर रख दिया जायगा।

(ग) यह सूचना तत्काल उपलब्ध नहीं है। जिन पदों के वेतनमान 1 फरवरी 1969 को इस मंत्रालय के विचाराधीन थे, उनकी संख्या के बारे में सूचना इकट्ठी करके (क) तथा (ख) की सूचना के साथ ही सभा की मेज पर रख दी जायगी।

Soil Erosion at Ballia and Azamgarh

2270. SHRI CHANDRIKA PRASAD: Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that soil erosion is taking place at Ballia and Azamgarh by the Ganga and Ghaggar rivers respectively ;

(b) whether this was inspected by him, the Chief Engineer, Government of India and the Uttar Pradesh Government themselves ; and

(c) if so, the suggestions made to Government in this regard and the steps taken by them thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) (a) Yes, Sir.

(b) The erosion site on the Ganga was inspected by the Union Minister of Irrigation and Power. Erosion spots on the Ghaghra were recently inspected by the Chief Engineers of the Central Water and Power Commission and the State Government.

(c) The proposals framed by the States engineers for checking the erosion by the Ganga at Gaighat in Ballia district were reviewed a few days ago and they have been advised to carry out model experiments in order to evolve an economical scheme.

In the reach Miles 36-38 of Turtipar Srinagar bund along the Ghagra, the State Engineers have been advised to complete the retired bund, and also examine the possibility of providing ring bunds to prevent inundation of big villages. They have also been advised to carry out investigations and model studies to examine the feasibility and economics of anti-erosion measures.

In the reach Miles 2-2 to 5 of the Haha nala bund along the Ghagra, the States engineers have been advised to complete retired embankment.

भारतीयों द्वारा विदेशों में खोले गये खाते

2271. श्री जगन्नाथ राव जोशी :
श्री छटल बिहारी बाजपेयी :
श्री सूरज मान :
श्री रणजीत सिंह :
श्री नारायण स्वरूप शर्मा :

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) भारतीय नागरिकों ने विदेशों में कुल कितनी राशि जमा कराई हुई है;

(ख) जिन लोगों ने 10 हजार रुपये अथवा इससे अधिक राशि जमा कराई हुई है उनके नाम क्या हैं; और

(ग) यह धन उन्होंने किन स्रोतों से प्राप्त की है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) और (ख). इस संबंध में सूचना इकट्ठी की जा रही है कि विदेशों में, दिसम्बर 1968 के अंत में भारतीय नागरिकों के नाम कितनी रकमें जमा थीं। इनका व्योरा सभा की मेज पर रख दिया जायगा।

(ग) विदेशों में भारतीय नागरिकों द्वारा बैंकों में खाते खोले जाने या पहले से खोले गये खातों में रकमें जमा किये जाने के लिए सामान्यतः भारत से धन भेजने की अनुमति नहीं दी जाती। इन खातों में जो रकमें जमा हैं वे प्रायः या तो विदेशों में अर्जित की गयी आय की रकमें हैं या विदेशों में अर्जित की गयी आय में से जमा करायी गयी हैं।

Remittances Abroad

2272. SHRI A. SREEDHARAN :
SHRI HIMATSINGKA :
SHRI S. K. TAPURIAH :
SHRI GADILINGANA
GOWD ;

SHRI K. LAKKAPPA :
SHRI BHOGENDR A JHA :
SHRI RAM AVTAR
SHARMA :

Will the Minister of FINANCE be pleased to state :

(a) the outflow by way of remittances of profits and dividends abroad by foreign-owned companies or Indian subsidiaries of foreign companies during the years 1965-66, 1966-67 and 1967-68 and how these figures compare with the net equity inflow into the country from foreign sources during each year ;

(b) whether it is a fact that the outflow by way of remittances of profits and dividends and remittances on account of royalties and technical know how exceeded the equity inflow from foreign companies and other foreign resources into the country during each of these years ; and

(c) the steps which are being taken by Government to balance the outflow with the inflow to prevent the country's economy being shattered and to put it on stable footing ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). A statement showing the total remittances made abroad on account of profits, dividends, royalty payments and technical know-how fees during the years 1965-66, 1966-67 and 1967-68 in respect of branches of foreign owned companies, Indian subsidiaries of foreign companies, Indian companies with minority foreign participation and other Indian companies with pure technical collaboration without foreign investment, all in the private sector, is laid on the Table of the Lok Sabha [Placed in Library. See No. LT-266 69]. In this statement figures for the year 1967-68 relate only to remittances of profits of foreign owned companies. Figures for 1967-68 in respect of all other categories of remittances are not available.

Figures are net equity capital inflow during the above years are not yet available. In any case, a comparison of profits of foreign owned companies and dividend remittances of foreign subsidiaries alone, in any particular year, with the total net equity inflow in all Indian companies including companies with foreign minority participation during the same year is not